

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/30/2018  
NAME OF THE TRANSFEROR : VIKAS ACADEMY INDIA PVT LTD  
NAME OF THE TRANSFERRE : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
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B.	Savath babu	For Respondent	B. Gupta
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**ORDER**

Counsel for petitioner called but absent. Representative of ROC present. Post the matter on 21.02.2018.

-sc/-  
(S VIJAYARAGHAVAN)  
Member(Technical)

-sc/-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc